

## Constitution of Benches with effect from January 5<sup>th</sup>, 2009.

Sl. No.	Ct. No	Name of Hon'ble Judges	Jurisdiction
1	C.J.'s	Hon The Chief Justice Hon. Dilip Gupta, J.	Fresh in Writs relating to Tolls on River Bridges in U.P. and Environment Matters and Listed Special Appeals from the year 2004 to 2006 for Orders and Admission.
		Thereafter	Cases for Final Hearing/Disposal starting from the oldest of the category assigned and Supreme Court Expedited and High Court Expedited Matters.
		(On Friday)	Fresh in Writs relating to Public Interest Litigation, Tolls on River Bridges in U.P. and Environment Matters and Listed Special Appeals from the year 2004 to 2006 for Orders, Admission and Hearing including bunch cases.
		Then Hon. The Chief Justice (On Friday at 2.00 P.M.)	Expedite applications and matters under Section 11 of the Arbitration and Conciliation Act, 1996.
<b>Note:- In the third week of each month Hon'ble The Chief Justice will be sitting in Lucknow.</b>			
2	32	Hon. S.R. Alam, J. Hon. Sudhir Agarwal, J.	Fresh in All Division Bench Service Writs relating to Judicial Officers and Listed Special Appeals upto the year 2003 and Service Writs upto 31.12.2006 for Orders, Admission and Hearing including Bunch cases.
		After midday recess:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
3	3	Hon. Amitava Lala, J Hon. Rajes Kumar, J.	Fresh in Division Bench Writs relating to Recovery of Tax matters, Tax, Income Tax Reference, Income Tax Appeals, Custom and excise matters, Writs relating to other Recovery including Matters arising out of proceedings U/s 29 of State Financial Corporation Act, Mines & Minerals for Orders, Admission and Hearing including Bunch cases.
		After midday recess:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
4	36	Hon. Yatindra Singh, J.	Fresh in Second Appeals from January Ist, 2005 onwards for Orders, Admission and Hearing.
		After midday recess:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
5	9	Hon. V.M. Sahai, J. Hon. Ran Vijai Singh, J.	Fresh in Writs relating to Control Orders, Local Bodies (including Cooperative Societies, All Societies and Corporations), Land Acquisitions and Urban Ceiling for Orders, Admission and hearing including Bunch Cases.
		After midday recess:	Cases for Final Hearing/Disposal starting from the

oldest of the category assigned.

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| 6  | 37 | Hon. Sushil Harkauli, J.<br>Hon. Poonam Srivastava, J. | Fresh in Criminal Writs from July 1 <sup>st</sup> , 2008 onwards for Orders, Admission and Hearing including Bunch cases.   |
|    |    | Thereafter:  | Cases for Final Hearing/Disposal starting from the oldest of the category assigned (if possible).   |
| 7  | 10 | Hon. R.K. Agrawal, J.<br>Hon. S.P. Mehrotra, J.        | Fresh in Division Bench Service Writs (except Judicial Officers) from January 1 <sup>st</sup> , 2007 onwards for Orders, Admission and Hearing including Bunch Cases.   |
|    |    | After midday recess:                                   | Cases for Final Hearing/Disposal starting from the oldest of the category assigned.   |
| 8  | 29 | Hon. Janardan Sahai, J.<br>Hon. Rakesh Sharma, J.      | Fresh in Special Appeals from January 1 <sup>st</sup> 2007 onwards and Contempt Appeals for Orders, Admission and Hearing including Bunch Cases.  |
|    |    | After midday recess:                                   | Cases for Final Hearing/Disposal starting from the oldest of the category assigned.   |
| 9  | 34 | Hon. S.K. Singh, J.<br>Hon. Pankaj Mithal, J.          | Fresh in Division Bench F.A.s, F.A.F.O.s, Family Court Appeals and Writs relating to State Reorganization matters for Orders, Admission Hearing including Bunch cases.  |
|    |    | After midday recess:                                   | Cases for Final Hearing/Disposal starting from the oldest of the category assigned.   |
| 10 | 35 | Hon. Sunil Ambwani, J.                                 | All fresh and Listed Matters under Industrial Disputes Act and all Labour Law Enactments and Listed Misc. Writs from the year 2001 to 2007 for Orders, Admission and Hearing including Bunch Cases.                 |
|    |    | After midday recess:                                   | Cases for Final Hearing/Disposal starting from the oldest of the category assigned.   |
| 11 | 2  | Hon. Ashok Bhushan, J.<br>Hon. Arun Tandon, J.         | Fresh in Misc. Writs (except relating to Control Orders and Local Bodies including Cooperative Societies, All Societies and Corporations) for Orders, Admission and Hearing including Bunch Cases.                  |
|    |    | After midday recess:                                   | Cases for Final Hearing/Disposal starting from the oldest of the category assigned.   |
| 12 | 21 | Hon. Vineet Saran, J.                                  | Fresh in Misc. Writs (except Writs arising out of suits and Education Institutions) including Land Revenue Act from January 1 <sup>st</sup> , 2008 onwards for Orders, Admission and Hearing including Bunch Cases. |
|    |    | After midday recess:                                   | Cases for Final Hearing/Disposal starting from the  |

oldest of the category assigned.

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| 13 | 39 | Hon. Rakesh Tiwari, J.                     | Fresh in Educational Matters including society matters with regard to Educational Institutions from January Ist, 2008 onwards for Orders, Admission and Hearing including Bunch cases.   |
|    |    | After midday recess:                       | Cases for Final Hearing/Disposal starting from the oldest of the category assigned.  |
| 14 | 33 | Hon. Prakash Krishna, J.                   | Fresh in Tax, Excise including Central Taxation, Company Cases, Testamentary, Matrimonial matters and Writ Petitions arising out from the orders of BIFR and AAIFR and All Writs relating to Indian Stamp Act for Orders, Admission and Hearing including Bunch Cases. |
|    |    | After midday recess:                       | Cases for Final Hearing/Disposal starting from the oldest of the category assigned.  |
| 15 | 40 | Hon. S.U. Khan, J.                         | All Service Writs and Misc. Writs upto the year 2000 and Writ Petitions and Civil Matters in which the proceedings before the trial Court have been stayed for Orders, Admission and Hearing including Bunch Cases.  |
| 16 | 1  | Hon.D.P. Singh, J.                         | Fresh in F.A.s, F.A.F.O.s, for Orders, Admission and Hearing including Bunch Cases.  |
|    |    | After midday recess:                       | Cases for Final Hearing/Disposal starting from the oldest of the category assigned.  |
| 17 | 55 | Hon.Abdul Mateen, J.                       | Criminal Revisions including the matters in which the proceedings before the trial Court have been stayed upto 31.12.2007 for Orders, Admission and Hearing.   |
|    |    | After midday recess:                       | Cases for Final Hearing/Disposal starting from the oldest of the category assigned.  |
| 18 | 30 | Hon. V.K. Shukla, J.                       | Fresh in Civil Revisions and Civil Contempt for Orders, Admission and Hearing including Bunch cases.   |
|    |    | After midday recess:                       | Cases for Final Hearing/Disposal starting from the oldest of the category assigned.  |
| 19 | 46 | Hon. Amar Saran, J.<br>Hon. R.N. Misra, J. | Criminal Writs upto 30.06.2008 for Orders, Admission and Hearing including Bunch cases.  |
|    |    | Thereafter:                                | Criminal Appeals in which appellants are in custody and other Criminal Appeals and Capital Cases for Hearing and Defective Criminal Appeals (irrespective of the year) for Orders.   |
| 20 | 18 | Hon. Tarun Agarwala, J.                    | Fresh in Service Writs relating to Education Institutions from January Ist, 2008 onwards for   |

Orders, Admission and Hearing including Bunch cases.

After midday recess: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

21 5 Hon. Krishna Murari, J. Fresh in Writs relating to Consolidation Matters and Writs arising out Orders/Judgments passed by Board of Revenue of all natures from January Ist, 1997 onwards and Writs relating to U.P.Z.A. & L.R. Act from January 1<sup>st</sup>, 2008 onwards for Orders, Admission and Hearing including Bunch Cases.

After midday recess: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

22 38 Hon. Sanjay Misra, J. Fresh in All Service Writs (except Service Writs relating to Educational Institutions) from January Ist, 2008 onwards for Orders, Admission and Hearing including Bunch Cases.

After midday recess: Cases for Final Hearing/Disposal starting from the oldest of the category assigned (if possible).

23 41 Hon. Ravindra Singh, J. Matters U/S 482 & 483 Cr. P.C. including the matters in which the proceedings before the trial Court have been stayed upto the year 2004 for Orders, Admission and Hearing and matters where record has been called for considering the application for bail and also the application for cancellation of bail and vacation of stay for Orders.

After midday recess: Cases for Final Hearing/Disposal starting from the oldest of the category assigned (if possible).

24 51 Hon. A.P. Sahi, J. Fresh in Minor Bail Applications from July Ist, 2008 onwards for Orders.

After midday recess: Criminal Appeals for Hearing (if possible).

25 4 Hon. Vikram Nath, J. All Fresh and Listed Writs relating to Ceiling of Land and Listed Consolidation Matters and Writs arising out of Orders/Judgments passed by Board of Revenue of all natures (Writ-B) upto the year 1996 for Orders, Admission and Hearing including Bunch Cases.

After midday recess: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

26 6 Hon. Sabhajeet Yadav, J. Fresh in Applications U/S. 24 C.P.C., Writs arising out of Suits and Matters under Article 227 of Constitution of India for Orders, Admission and Hearing including Bunch Cases.

After midday recess: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

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| 27 | 45 | Hon. R.K. Rastogi, J.<br>Hon. A.K. Roopanwal, J.      | Fresh in Division Bench Government Appeals, matters U/S 378 (4) Cr.P.C., Criminal Contempt, Criminal Appeals arising from POTA and all Fresh and Listed Habeas Corpus Writs for Orders, Admission and Hearing.  |
|    |    | After midday recess:                                  | Hearing of Appeals of the specified category and Capital Cases for Hearing.   |
| 28 | 54 | Hon. Vinod Prasad, J.                                 | Fresh in Matters U/Ss 482 & 483 Cr.P.C. from January Ist, 2009 onwards for Orders, Admission and Hearing including Bunch Cases.   |
|    |    | After midday recess:                                  | Cases for Final Hearing/Disposal starting from the oldest of the category assigned (if possible).   |
| 29 | 7  | Hon. Bharati Sapru, J.                                | Fresh in Rent Control Writs including Writs arising out of Orders passed u/s 25 of the Provincial Small Causes Court for Orders, Admission and Hearing.   |
|    |    | After midday recess:                                  | Cases for Final Hearing/Disposal starting from the oldest of the category assigned.   |
| 30 | 19 | Hon. B.A. Zaidi, J.                                   | Listed Second Appeals upto the year 2004 for Orders, Admission and Hearing including Bunch Cases.   |
|    |    | After midday recess:                                  | Cases for Final Hearing/Disposal starting from the oldest of the category assigned.   |
| 31 | 42 | Hon. Shiv Shanker, J.<br>Hon. S.C. Nigam, J.          | All Listed Division Bench Criminal Appeals including those where record has been called for considering the application for bail upto 30.06.2007 and also the applications for cancellation of Bail for Orders and Criminal Appeals and Capital Cases for Hearing and Defective Criminal Appeals (irrespective of the year) for Orders. |
|    |    | After midday recess:                                  | Criminal Appeals in which appellants are in custody and Final Hearing of the category assigned.   |
| 32 | 48 | Hon. Saroj Bala, J.                                   | Listed Major Bail Applications upto 30.06.2008 for Orders.  |
|    |    | After midday recess:                                  | Criminal Appeals for Hearing (if possible).   |
| 33 | 44 | Hon. Shiv Charan (Sharma), J.<br>Hon. V.K. Verma, J.. | Fresh and Listed Division Bench Criminal Appeals including those where record has been called for considering the application for bail from 01.07.2007 onwards and Capital Cases for Orders, Admission and Hearing and Defective Criminal Appeals (irrespective of the year) for Orders.  |
|    |    | After midday recess:                                  | Criminal Appeals in which appellants are in custody and other Criminal Appeals and Capital Cases for Hearing.   |

- 34 52 Hon. S.K. Jain, J. Listed Minor Bail Applications upto 30.06.2008 for Orders.  
After midday recess: Criminal Appeals for Hearing (if possible).
- 35 47 Hon. Surendra Singh, J. Fresh in all Major Bail Applications from July Ist, 2008 onwards for Orders.
- 36 50 Hon. A.K. Tripathi, J. Fresh in Criminal Revisions from January 1<sup>st</sup>, 2008 onwards and Criminal Writs for Orders, Admission and Hearing including Bunch cases.  
After midday recess: Cases for Final Hearing/Disposal starting from the oldest of the category assigned (if possible).
- 37 28 Hon. S.K. Gupta, J. All Service Writs from the year 2001 to 2007 for Orders, Admission and Hearing including bunch cases.  
After midday recess: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 38 53 Hon. R.D. Khare, J. Matters U/S 482 & 483 Cr. P.C. including the matters in which the proceedings before the trial Court have been stayed from the year 2005 to 2008 for Orders, Admission and Hearing including bunch cases.  
After midday recess: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 39 49 Hon. S.N.H. Zaidi, J. Fresh in Matters U/Ss 378 & 407, Habeas Corpus Writs and N.D.P.S. Appeals for Orders, Admission and Hearing including Bunch Cases.  
After midday recess: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 40 11 Hon. B.N. Shukla, J. Criminal Appeals upto the year 2006 for Orders, Admission and Hearing including Bunch cases and Defective Criminal Appeals (irrespective of the year) for Orders.  
After midday recess: Criminal Appeals in which appellants are in custody and other Criminal Appeals for Hearing.
- 41 43 Hon. R.M. Chauhan, J. Fresh in Criminal Appeals from January Ist, 2007 onwards for Orders, Admission and Hearing and Defective Criminal Appeals (irrespective of the year) for Orders.  
After midday recess: Criminal Appeals in which appellants are in custody and other Criminal Appeals for Hearing.

**CHIEF JUSTICE**  
**11.12.2008**